

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/122/2018  
NAME OF THE APPLICANT : SRI BALASUBRAMANIER SPINNING & WEAVING  
-MILLS PVT LTD  
UNDER SECTION : 59

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>		

1. Sri Varshini	Counsel for Petitioner	Sri Varshini
2. B. Sarath babu	For Respondent	B. Sarath babu

**ORDER**

Counsels for both the parties are present. Counsel for RoC is directed to file the objections before next date of hearing. Matter is posted for orders. Put up on 20.02.2018 at 10.30 A.M.

- sel -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk